

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 5049
TO BE ANSWERED ON 23.03.2026**

SETTING UP OF ESI DISPENSARIES

5049. SHRI K C VENUGOPAL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is likely to consider to set up Employees' State Insurance (ESI) dispensaries in Alappuzha Lok Sabha Constituency due to the presence of large number of workers in informal labour sector, including coir and fishing; and**
(b) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) & (b): Employees State Insurance Corporation (ESIC) accords approval for opening of new dispensaries with the consent of the respective State Governments as the operation and management of dispensaries is done by the concerned State Government as per the provision of Section 58 of the erstwhile Employees State Insurance Act 1948, now subsumed in Code on Social Security, 2020.

No proposal for setting up of new dispensary in the Alappuzha district has been received from Government of Kerala.

At present, medical services to Insured Persons and their families in Alappuzha district are being provided through one 55-bedded ESI Hospital at Alleppey and 14 ESI dispensaries in the Alappuzha district.
